GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4060
ANSWERED ON:26.08.2011
DENOTIFIED NOMADIC AND SEMI NOMADIC TRIBES
Joshi Shri Pralhad Venkatesh;Paswan Shri Kamlesh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the enumeration of Denotified, Nomadic and Semi-Nomadic Tribes has been taken up under the Census, 2011 as directed by the Supreme Court;
- (b) if so, the details thereof; State-wise and community-wise; and
- (c) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): As per the decision of the Union Government, a combined survey called 'Socio-Economic and Caste Census' (SECC) would be conducted by the Government of India across the country in a phased manner from June to December, 2011. In the survey 'caste' of all persons is to be enumerated. Caste or tribe names returned by the Denotified/ Nomadic/ Semi-nomadic communities also will be captured in this survey.
- (b) & (c): In view of the above, does not arise.